

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-322(ND)/2018

In the matter of:

M/s. Lakshmi Steels

....**Applicant**

Vs.

M/s. Supertech Ltd.

....**Respondent**

Under Section: 9 of IBC, 2016.

Order delivered on 06.09.2018

CORAM

**MS. INA MALHOTRA,
HON'BLE MEMBER (J)**

For the Applicant

: Mr. Anurag Sharma, Adv.

For the Respondent

: Ms. Sahiba Pantel, Adv.

ORDER

Learned counsel for the corporate debtor requests for adjournment
She also submits that the arguments have already been addressed.
In view of the same, the matter be listed before the Regular Bench
for disposal. To come up on 27.09.2018.

Sd/-

**(MS. INA MALHOTRA)
MEMBER (JUDICIAL)**

Mukesh

